MR. DEPUTY SPEAKER : He has said that he will make a Statement on the subject.

JUSTICE GUMAN MAL LODHA : It was with reference to his commitment to make the criminals detained under TADA...(Interruptions)* They want those criminals to be released who have committed heinous crimes and murders...(Interruptions)

[English]

SHRI SOMNATH CHATTERJEE : Mr. Deputy Speaker, Sir, on the floor of the House an hon. Member, who was in the judiciary, is making an allegation of a conspiracy between the Home Minister and some hon. Member and with impunity he is repeating that allegation. Where are we going? I would like to know where we are going. Is this the Parliament?...(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : It will not go on record. It may be expunged.

[English]

JUSTICE GUMAN MAL LODHA : Sir, this is a conspiracy...(Interruptions)

MR. DEPUTY-SPEAKER : Lodhaji, please sit down.

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy Speaker, Sir, I want to raise a healthy issue which may be conducive in inclulcating some sanity in the present atmosphere filled with crime. On the 11th September, the country would be observing the 200th death anniversary of Ahilyabai Holkar. Last year also, I had discussed it with the then Prime Minister and Human Resource Minister Ahilyabai Holkar is known in the entire country for her contribution to the religious activities. Besides, she was an efficient administrator and a benign ruler and in spite of it she was addressed as 'Maa' (mother). I had suggested that her 200th death anniversary should be observed on a national level. particularly in the present law and order situation when women are feeling insecure, the terrorists and criminals are striking with impunity and the crime graph has recorded a phenomenal increase. The previous Government had conceded my demand and a committee was set up by the Human Resource Development Ministry. A demand was also made that a commemorative stamp should also be issued on the: occasion besides naming the Indore Airport as Ahilyabai Airport. All these demands were conceded and a committee was constituted for the purpose. At that time it was also suggested that an award should be instituted in the memory of Ahilyabai to be awarded to the best administrator. Now it is more than one year when this committee was constituted and the death anniversary

* Not Recorded

on the 11th September is fast approaching. But, unfortunately, we are not aware of the number of sittings of the committee or any tangible work done by it.

Mr. Deputy Speaker, Sir. the House discusses all the subjects under the sun but healthy issues are neither discussed nor implemented. The committee has not held a single meeting after it was constituted. I request the hon. Minister to enlighten us on the work done by the committee and the progress made in this direction. I would urge the Government to chalk out elaborate programmes to celebrate the 200th death anniversary of Ahilyabai. In order to commemorate her momory, postage stamps should be issued and the Indore airport should be named as Ahilyabai airport. Besides, awards for the most efficient administrators should be instituted.

PROF PREM SINGH CHANDUMAJRA (Patiala) Mr. Deputy Speaker, Sir, I seek your permission to present in the House a report which would send a chill down the spine of any person who reads it. The former Prime Minister of India. Shri Chandra Shekhar had raised the issue of 12 dead bodies sometime back. But I want to bring to your notice the horrifying spectacle of Punjab where 983 dead bodies were cremated without informing the parents. Our Guru Tegh Bahadur had sacrificed his life in Chandni Chowk for his motherland and to secure human rights for his countrymen. But it is unfortunate that the people who had always been in forefront to defend the country's honour and human rights have been subjected to such brutalities that their dead bodies have been cremated secretly, without any intimation even to their parents.

Mr Deputy Speaker, the people of Punjab will always be remembered for their selfless service and heroic deeds when this country was ruling under the atrocities of foreign rulers. They made supreme sacrifices to defend the honour of the country. But now I want the Home Minister to clarify the position regarding the General Secretary of the Human Rights Commission and General Secretary of SGPC who have been declared missing but who, according to CBI report, have been murdered and with reported police complicity ...(Interruptions)

MR. DEPUTY SPEAKER : It will not be proper to discuss the issue as it is *sub judice*

(Interruptions)

SHRI MAJOR SINGH UBOKE (Tarantaran) Mr. Deputy Speaker, I demand that CBI report should be laid on the Table of the Houe...(Interruptions)

MR. DEPUTY SPEAKER : The matterh is still pending in the court. After High Court's Judgement ...(Interruptions)

SHRI MAJOR SINGH UBOKE ... My humble submission is that the Home Minister may be directed to lay the CBI report on the Table of the House, because thousands of persons have been killed and cremated. Petty matters are taken up in the House...(Interruptions) but human rights...(Interruptions)

MR. DEPUTY SPEAKER : It is of course a grave issue.

(Interruptions)

SHRI MAJOR SINGH UBOKE : The issue concerns thousands of people. The Report submitted in the court should also be laid on the Table because now the matter is an open secret...(Interruptions)

PROF. PREM SINGH CHANDUMAJRA : We want an assurance from the hon. Minister...(Interruptions)

SHRI MAJOR SINGH UBOKE : The Home Minister may be asked to lay the report on the Table and to intimate mali the House what action in proposed to be taken against the guilty persons...(Interruptions) The Home Minister must spell out the details in the House ...(Interruptions)

PROF. PREM SINGH CHANDUMAJRA : It is not an isolated incident. It is only a preliminary report and the final report is still to be submitted...(Interruptions)

SHRI MAJOR SINGH UBOKE : At present Congress party is in power in Panjab...(Interruptions)

PROF. PREM SINGH CHANDUMAJRA : In the end I would quote a couplet :

"Nanak naam chardi Kala.

tere bhane sab da bhalaa"...(Interruptions)

we are being projected as barbarous and dreaded criminals...(Interruptions)

MR. DEPUTY SPEAKER : It is being discussed here.

PROF. PREM SINGH CHANDUMAJRA : As per the report, 984 persons have been identified...(Interruptions)

SHRI MAJOR SINGH UBOKE The hon. Home Minister should make a Statement here. (Interruptions)

[English]

MR. DEPUTY-SPEAKER . Please sit down

(Interruptions)

MR. DEPUTY-SPEAKER : I will allow you

(Interruptions)

SARDAR SURJIT SINGH BARNALA (Sangrur) : Sir. this is a very serious matter where about a thousand persons were cremated under very suspicious circumstances. It is a very serious matter and that is why, it has been brought to the notice of the House. Since a report like that has come, it is being requested that the Minister of Home Affairs should consider taking further action in the matter...(Interruptions)

MR. DEPUTY-SPEAKER : I will allow you.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, after so many issues, some of them having political overtones. I would like to raise a matter of human suffering. As you know, the All India Institute of Medical Sciences is a very prestigious hospital under the Government of India. Patients drawn from all parts of the country come here with high hopes and optimism for treatment. The Board of Management of that Institute is headed by the Minister of Health. In such an Institute, a stalemate has been prevailing for the last one week - today, it is the sixth day-and as a result the functioning has been paralysed. The doctors are on strike because of some controversy. There was a death somehow and a case had been registered against some doctors for negligence of duty and so on. Some hooligans also raided the hospital and assaulted the doctors. There is a sense of insecurity on the part of the doctors ... (Interruptions) Whatever it is, the doctor's strike is continuing, and the doctors of Safdarjung Hospital have also joined in that strike.

MR DEPUTY-SPEAKER : Please conclude

DR. ASIM BALA (Navadwip) : Last time also, we have raised the same issue. We want a statement from the Minister. (Interruptions)

[Translation]

SHRI TARIQ ANWAR : The Government should issue direction...(Interruptions) It should intervene at the earliest.

[English]

SHRI SRIBALLAV PANIGRAHI : Some patiens have been dischargd from these hospitals, and the houses of the Members of Parliament have been flooded with these patients. The statemate is going on and we want to know about the reason and the latest position. This is a Government of India Hospital and the Minister of Health is its President. Let there be a statement immediately by the Minister of Health today itself ...(Interruptions)

SHRI SARAT PATTANAYAK (Bolangir) : The Government should come out with a statement.

SHRI SRIBALLAV PANIGRAHI : Sir, please ask the Government to clarify the position and to make a statement today itself

DR. ASIM BALA : The Minister should make a statement today itself.

SHRI SRIBALLAV PANIGRAHI : Sir, the Government should immediately intervene, and it should come out with a statement on what is the lastest position.

MR. DEPUTY-SPEAKER : I cannot force the hon. Minister to say something on this. But if he is willing to say anything, he can say it.

(Interruptions)

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